

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2021

It is for information to the finally selected candidates under the District Judge (Entry Level), Direct from Bar Exam-2021, whose names are mentioned in the tabular chart annexed herewith, that they have to remove the defects / discrepancies in regard to documents or otherwise as indicated in the chart, within a fortnight failing which recommendation for appointment in respect of them would be liable to be cancelled.

By order of the Court

**Patna High Court, Patna
Dated: 26.09.2023**


Registrar General

Tabular Chart showing details of the defects / discrepancies found in the documents of the candidates selected under the District Judge (Entry Level), Direct from Bar Exam-2021 which they have to rectify within a fortnight from the date of result.

Sl. No.	Roll No.	Name	Remarks (Defects / Discrepancies)	Steps to be taken by the candidate for removal of the defects / discrepancies as per their undertaking at the time of verification of documents or otherwise on the dates of their respective interview
1.	10698	MANORANJANI SHAW	Name of the candidate in all the educational Marksheet/ Certificates is written as Manoranjani while in application form and declaration, it is Manoranjani Shaw	Submission of Gazette Notification of the Govt. with regard to change in her name.
2.	10902	RAJESH MOHAN	1. Intermediate Marksheet not submitted 2. Original Certificate of Graduation & LL.B. not submitted. Rather he has submitted Provisional Certificate	Submission of mark sheet of Intermediate and original certificate of Graduation & LL.B. in place of provisional.